

ble for me on a hypothetical basis to say whether we will accept those figures or will conduct raids or further investigation. It is not possible for me to say that.

MR. SPEAKER: The question hour is over.

WRITTEN ANSWERS TO QUESTIONS

Opening of Mini-Banks in Villages

143. SHRI SAT PAL KAPUR: Will the Minister of FINANCE be pleased to state:

(a) whether there is a proposal to open mini-banks in the villages to advance loans on easy terms to farmers for the purchase of fertilisers, quality seeds and agricultural implements; and

(b) if so, when the proposal is likely to be implemented?

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): (a) and (b). There is no proposal to establish "mini-banks" by the Government. However, having regard to the weakness of institutional credit structure and development potential of that area, Government are establishing Regional Rural Banks, covering one or more districts of any State. These banks are intended to assist, *inter alia*, farmers for purchase of fertilisers, quality seeds and agricultural implements.

Participation of Labour in Management of I.T.D.C.

*146. SHRI D. K. PANDA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the management of India Tourism Development Corporation have finalised and implemented the scheme of 'labour participation in management' at all levels of productivity control; and

(b) if so, the salient achievements of the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI SURENDRA PAL SINGH): (a) No, Sir.

(b) Does not arise.

Working of Nationalised Banks

*153. SHRI RAJA KULKARNI: Will the Minister of FINANCE be pleased to state the steps taken by Government during last six months to improve the working of nationalised banks and the results thereof?

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): The public sector banks have reported perceptible improvement during the last six months in all facets of their working as a result of the special measures taken by them, at the instance of Government, resulting in (a) improved administrative efficiency, arising out of punctuality, cleanliness, discipline, activation of vigilance procedures, better staff relations and reduction in overtime; (b) accelerated disposal of work through special arrear-clearance drives, improved structure of delegation of powers, improved loan appraising machinery and (c) ensuring definite improvements in the content and quality of customer service.

The public sector banks will continue their efforts to achieve further improvements in their working.

Evasion of Central Excise Duty in Calcutta

*154. SHRI YAMUNA PRASAD MANDAL: Will the Minister of FINANCE be pleased to state:

(a) whether a large number of incriminating documents relating to the evasion of central excise duties, were